



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC NO.19/2022-RC

DATE: 12-05-2023

- Ref:**1.High Court issued Notifications Nos.1/2022 to 10/2022, dated 21.10.2022 for Non Technical posts viz., Junior Assistant, Field Assistant, Examiner, Record Assistant, Process Server and Office Subordinate (Attender), and Technical Posts viz., Stenographer Grade-III, Typist, Copyist and Driver (Light Vehicle) in the judicial districts of Andhra Pradesh.
- 2.High Court's Notification dated 29.03.2023 placed eligible candidates for skill test for Technical posts.
- 3.High Court's Notification dated 19.04.2023 placed date, time and center for conducting skill test in Stenography for the post of Stenographer Grade-III.

1. With reference to the Notifications cited the High Court of Andhra Pradesh conducted skill test in Stenography for the post of Stenographer Grade-III on 29.04.2023.
2. And after considering the marks secured in the computer based examination and skill test the following candidates are found to have become eligible for provisional selection for the post Stenographer Grade-III.
3. The provisional results are being declared subject to verification of antecedents. If the antecedents of the candidates are found to be adverse, such candidates will be removed or dismissed from service.
4. It is found that some of the candidates have opted for Several Districts and got selected in several Districts. Such candidates have to choose their Dist.
5. 20% of non-local candidates are considered for selection if they are found to be meritorious. If the candidates under the non-local category exceed 20% quota, the least marks secured non-local candidate is replaced with the next meritorious local candidate.

6. The B.C candidates who are selected under the O.C category shall have to produce their CASTE CERTIFICATE issued by the officer not below the rank of Tahsildar of the Mandal concerned at the time of verification of the documents.
7. The B.C candidates who are selected under the B.C category shall have to produce NON-CREAMY LAYER CERTIFICATE SO ALSO THEIR CASTE CERTIFICATE issued by the officer not below the rank of Tahsildar of the Mandal concerned at the time of verification of the documents.
8. It has been mentioned in the Notification itself that care must be taken at the time of uploading document that once your application is submitted, under no circumstances the candidate will be permitted to edit the application. The candidates will not be permitted to produce documents which are contrary to the documents submitted earlier. The candidates under no circumstance will be permitted to switch over from one community category to another saying that they have recently secured EWS certificate, Creamy Layer certificate or otherwise.
9. The qualification for the post of Stenographer Grade-III is Degree. The candidates who are selected for the post of Stenographer Grade-III shall produce Shorthand Higher/Lower certificate and Typewriting Higher/Lower certificate at the time of verification.
10. Since several candidates opted for several dists and they have to choose a particular Dist. After the candidates opted a particular district, there will be vacancy in the other districts. Hence a Second Eligible List would be published in due course after obtaining the data from the Dist courts. In the event of necessity, the Third eligible list would also be published.
11. Verification of documents it would be commenced on dt.19.05.2023. All the selected candidates for the post of Stenographer Grade-III shall join on or before 24.05.2023.


REGISTRAR (RECRUITMENT)

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI.

NOTIFICATION NO 1/2022-RC, 21.10.2022 FOR RECRUITMENT TO THE POST OF STENOGRAPHERS GRADE-III IN THE DISTRICT JUDICIARY OF ANDHRA PRADESH

PROVISIONALLY SELECTED CANDIDATES TO THE POSTS OF STENOGRAPHER GRADE-III

1. ANANTAPURAMU DIST:

OC 4 POSTS (1W).

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121078518	TANGUTURI BALAJI	TANGUTURI SREENIVASULU	Male	ST	KADAPA	27/May/1999	58.08	16.16	74.24
2	22121080794	DEVAREDDY VENU PRATHAP	DEVAREDDY RAJU	Male	EWS	LOCAL	09/Jul/1992	60.41	13.25	73.66
3	22121016943	SHAIK MANSOOR ALI	SHAIK SUBHANI	Male	EWS	KURNOOL	14/Sep/1998	58.59	14.22	72.81
4	22121101667	SYED VAHIDA BEGUM	S MAJID	Female	OC	LOCAL	03/Feb/1992	54.80	9.17	63.97

NONE QUALIFIED UNDER BC.A CATEGORY.


 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 12/5/23

BC-B 1 POST (W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121020282	SIMHAM JAYASREE	SIMHAM SREENIVASULU	Female	BC-B	Non Creamy layer	LOCAL	06/Jul/1997	42.13	14.33	56.46

NONE QUALIFIED UNDER BC.E CATEGORY.

SC 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	TOTAL MARKS
1	22121003684	CHADUVULA TRINATH NARESH	CHADUVULA RAJENDRA KUMAR	Male	SC	LOCAL	14/Aug/1993	44.15	8.90	53.05

NONE QUALIFIED UNDER ST CATEGORY.

S. Kumar
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 15/12/23

2. CHITTOOR DIST

OC 2 POSTS

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121047593	CHENNAVARJULA SAI KUMAR SHARMA	CHENNAVARJULA SRINIVASA SHARMA	Male	EWS	KRISHNA	13/Feb/1997	56.26	14.04	70.30
2	22121085929	PAJAM DURGA HASITHA	PAJAM KRISHNAJI RAO	Female	BC-B	KRISHNA	11/Nov/1997	54.58	11.12	65.70

NONE QUALIFIED UNDER LOCOMOTOR DISABILITY.

EWS 1 POST (W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121134990	BANDI ARUNA KUMARI	B BANDI REDDY	Female	EWS	LOCAL	20/Jul/1981	42.79	8.73	51.52

S. Kumar
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh 11/5/23.

BC-A 1 POST (W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121084081	K B SREEVANI	K B UMAMAHESWAR	Female	BC-A	Non Creamy layer	LOCAL	29/Nov/1993	42.91	12.75	55.66

BC.B 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121008364	R HEMALATHA	K C RAVINDRANATHA TAGUR	Female	BC-B	Non Creamy layer	LOCAL	23/Sep/2000	51.37	11.39	62.76

NONE QUALIFIED UNDER BC.E CATEGORY.

SC 3 POST (2W)

ONLY ONE CANDIDATE IS QUALIFIED UNDER THIS CATEGORY

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121045981	J PREMA KUMAR	K JAYAPAL	Male	SC	LOCAL	05/Jul/1983	42.73	13.43	56.16


 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh 12/5/23.

ST 2 POSTS (1W)

NONE SELECTED UNDER THIS CATEGORY.

3. EAST GODAVARI DIST.**OC 3 POSTS (2 W)**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121015659	ETHAKOTA PHANI DURGESH	ETHAKOTA DURGA PRASAD	Male	BC-A	LOCAL	24/Nov/2000	54.79	17.15	71.94
2	22121024125	B SANTHI	B SEETHARAMAIAH	Female	BC-A	VISHAKAPATNAM	11/Aug/1984	50.99	15.23	66.22
3	22121085929	AJAM DURGA HASITHA	AJAM KRISHNAJI RAO	Female	BC-B	KRISHNA	11/Nov/1997	54.58	11.12	65.70

NO CANDIDATE APPEARED UNDER THE LOCO MOTOR DISABILITY CATEGORY.

EWS 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121129924	ALAJINGI PAIDISAI KUMAR	ALAJINGI RAMU	Male	EWS	LOCAL	22/May/1994	49.04	16.35	65.39

S. K. Srinivasulu
 REGISTRAR (GENERAL)
 High Court of Andhra Pradesh
 12/5/23.

NO CANDIDATE IS QUALIFIED UNDER BC-A AND BC-B CATEGORY

BC.D 2 POST (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121032695	KONE LAKSHMI MADHURI	KONE NOOKA RAJU	Female	BC-D	Non Creamy layer	LOCAL	09/Jun/1994	48.10	17.57	65.67
2	22121002844	MATTA GOWRI SHANKAR	MATTA SIVA RAMA KRISHNA	Male	BC-D	Non Creamy layer	LOCAL	19/Jun/2002	52.57	10.17	62.74

SC 4 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121032287	TATAPUDI BHARATH	TATAPUDI ASHOK	Male	SC	LOCAL	20/Feb/2000	45.83	14.06	59.89
2	22121095094	PATCHIMALLA LIKHITHA	PATCHIMALLA SAMPATHA RAO	Female	SC	LOCAL	14/Mar/1998	43.87	15.5	59.37
3	22121073870	DAYAM JAHNAVI	DAYAM RAJA RAO	Female	SC	LOCAL	21/Aug/1998	45.57	9.93	55.50
4	22121003361	VANADI BINTHI	VANADI VIJAYA KUMAR	Female	SC	LOCAL	16/Aug/1996	41.74	13.40	55.14

S. Venkatesh
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 12/5/23.

ST 2 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121006755	KEDARI JYOTHI	CHINA RAMANNA DORA	Female	ST	LOCAL	28/Sep/1995	30.92	11.06	41.98

4. GUNTUR DIST.**OC 3 POSTS (1W)**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121115681	ANNAM HARISH	KOTESWARA RAO	Male	BC-A	LOCAL	09/Aug/1996	63.39	15.56	78.95
2	22121078518	TANGUTURI BALAJI	TANGUTURI SREENIVASULU	Male	ST	KADAPA	27/May/1999	58.08	16.16	74.24
3	22121013085	PARASA PRAVALLIKA	PARASA SRINIVAS	Female	BC-B	WEST GODAVARI	23/Aug/1992	56.06	11.66	67.72

S. Kumar
 14/5/23.
 REGISTRATION (RECRUITMENT)
 High Court of Andhra Pradesh

EWS 3 POSTS

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121014490	PASUPULETI JAYARAM	RAMESH	Male	EWS	LOCAL	02/Aug/1997	53.53	17.75	71.28
2	22121026812	NANDIPATI GAYATHRI	NANDIPATI SHIVA REDDY	Female	EWS	LOCAL	28/May/1997	51.49	16.53	68.02
3	22121040132	K NAGASRI DEVI	SRINIVASA RAO	Female	EWS	LOCAL	10/Jul/1976	43.96	16.14	60.10

BC.B 3 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121052261	ANAGANI JYOTSNA	ANAGANI YOGANANDARAO	Female	BC-B	Non Creamy layer	LOCAL	31/Aug/2000	53.07	15.50	68.57
2	22121116073	KSHATRI BABY NAGA SRAVANI BAI	KSHATRI PRATAP KUMAR	Female	BC-B	Non Creamy layer	LOCAL	19/Nov/2001	42.51	13.29	55.80

S. K. K. K. K.
 REGISTRAR (RECRUITMENT) 12/5/23.
 High Court of Andhra Pradesh

BC.E 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121090299	SHAIK BASHARTHULLA BAIG	SHAIK MADINA BAIG	Male	BC-E	NON-CREAMY LAYER	LOCAL	16/Aug/1993	58.51	12.20	70.71

SC 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121064954	EMANI DEEPAK	EMANI RAGHU KUMAR	Male	SC	LOCAL	22/May/1997	51.68	15.27	66.95

NO CANDIDATE IS SELECTED IN ST CATEGORY.

5. KADAPA DIST

ONLY ONE POST IS NOTIFIED FOR THE ENTIRE DIST ie.,BC.B (WOMEN) CATEGORY.

BC.B

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121031198	JONNADULA LAKSHMI PRASANNA	JONNADULA V SUBBAIAH	Female	BC-B	Non Creamy layer	LOCAL	30/Jul/1994	50.37	11.93	62.30

S. K. Srinivas
 REGISTRAR (RECRUITMENT) 12/5/23.
 High Court of Andhra Pradesh

6. KRISHNA DIST:**OC 1 POST**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121110681	DEVANDLA PAVAN KUMAR	DEVANDLA VENKATESWARLU	Male	BC-A	LOCAL	31/Mar/1994	63.01	16.68	79.69

BC.B

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121047452	SRINIVAS MALLURI	RAMA KRISHNA RAO M	Male	BC-B	Non Creamy layer	LOCAL	06/Apr/1990	59.95	16.49	76.44

BC.D 2 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121085623	GADIBOINA TYAGA BRAHMA RAO	GADIBOINA CHENNAYYA	Male	BC-D	Non Creamy layer	LOCAL	17/Apr/1995	53.41	15.23	68.64
2	22121136714	TUNGUM BHAVANA	TUNGUM MALLIKARJUNA RAO	Female	BC-D	Non Creamy layer		26/Jul/1999	45.92	13.20	59.12

S. Venkateswaraiah
 REGISTRAR (RECRUITMENT) 12/5/12.
 High Court of Andhra Pradesh

SC 2 POSTS

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121034245	SIDDELA BHAVANA	SIDDELA NAGESWARA RAO	Female	SC	LOCAL	17/Jul/1997	46.96	13.94	60.90
2	22121128235	PANDI RAVYA	PANDI SYAMSUNDHAR	Female	SC	GUNTUR	05/Aug/1999	46.96	16.17	63.13

ST 5 POSTS(2W)

THOUGH THERE ARE 5 POST UNDER THIS CATEGORY ONLY THE FOLLOWING CANDIDATES QUALIFIED FOR THE SKILL TEST.

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121084992	DEEPTIMAYEE NAIK	RAMESH CHANDRA NAIK	Female	ST	Out of the AP	12/Feb/1999	42.91	14.48	57.39
2	22121036169	BHUKYA ASHOK KUMAR NAIK	BHUKYA BALYA NAIK	Male	ST	LOCAL	23/Sep/1993	44.70	9.59	54.29
3	22121111305	DEVARAKONDA SWAPNA	D S LAKSHMAIAH	Female	ST	LOCAL	23/Aug/1987	36.34	14.40	50.74
4	22121085965	GUGULOTHU SOMLA NAIK	GUGULOTHU SAKRI	Male	ST	LOCAL	15/May/1990	30.08	7.55	37.63

S. K. Srinivasulu
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 15/12/23.

7. KURNOOL DIST.**ONLY ONE POST IS NOTIFIED FOR BC.A (WOMEN) CATEGORY.****BC.A**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121093051	PILLI HARSHITHA	P NAGA VARDHAN	Female	BC-A	Non Creamy layer	LOCAL	31/Aug/1999	50.14	14.06	64.20

8. SPSR NELLORE DIST.**OC 5 POSTS (2W)**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Cat egory	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121035015	SADIYA SULTHANA	MQHAMMAD ABDUL BAQUI	Female	OC	KRISHNA	20/Apr/1998	59.43	16.52	75.95
2	22121078518	TANGUTURI BALAJI	TANGUTURI SREENIVASULU	Male	ST	KADAPA	27/May/1999	58.08	16.16	74.24
3	22121030598	NATARAJA SRAVANI	NATARAJA KUMAR	Female	BC-D	LOCAL	27/Mar/1994	50.3	17.49	67.86
4	22121056289	CHALLA MOUNIKA	CHALLA JAYANTHI	Female	ST	LOCAL	29/Mar/1998	48.65	13.61	62.26

NO CANDIDATE IS SELECTED IN THE REMAINING CATEGORIES.

S. Kumar
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 11/5/23.


9.PRAKASHAM DIST.**OC 6 POSTS (1W)**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121047593	CHENNAVARJULA SAI KUMAR SHARMA	CHENNAVARJULA SRINIVASA SHARMA	Male	EWS	KRISHNA	13/Feb/1997	56.26	14.04	70.30
2	22121128233	PENTYALA SAI SAMEER	PENTYALA VENKATA SUBBA RAO	Male	OC	GUNTUR	11/Jul/1997	54.27	15.51	69.78
3	22121089737	KONDRU PRATHYUSHA	KONDRU PRABHUDAS	Female	SC	LOCAL	05/Aug/1998	58.51	10.17	68.68
4	22121102241	NAGA SYAMALA GANESAM	NAGESH BABU	Female	BC-B	LOCAL	01/Aug/1981	49.67	18.56	68.23
5	22121026034	KANJULA NEEHARIKA	KANJULA RAMA KRISHNA REDDY	Female	OC	LOCAL	06/Oct/1997	53.77	14.27	68.04
6	22121038762	THOTAPALLI ANEESH	THOTAPALLI SURIBABU	Male	OC	LOCAL	19/Mar/1994	53.80	8.75	62.55

NO CANDIDATE IS SELECTED IN EWS CATEGORY.

BC.B 1 POST (W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121116583	KUMARA PUSHPALATHA	KUMARA SRINIVASARAO	Female	BC-B	Non Creamy layer	LOCAL	19/Jan/1998	46.20	10.26	56.46


 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 25/12/23

BC.E 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121026024	RUKSANA SHAIK	MAHABOOB BASHA	Female	BC-E	Non Creamy layer	LOCAL	15/Jun/1985	49.23	10.56	59.79

SC 2 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121013279	USURUPATI NAVEEN KUMAR	USURUPATI SUBBAIAH	Male	SC	LOCAL	16/Jun/1997	45.93	11.91	57.84
2	22121014178	MANDAPATI BHARATH KUMAR	MANDAPATI KOTESWARA RAO	Male	SC	LOCAL	20/May/1995	35.79	15.63	51.42

ST 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121077074	DEVASATHU RAMU NAIK	D SREENU NAIK	Male	ST	LOCAL	15/May/1996	46.41	16.46	62.87


 REGISTRATION (RECRUITMENT)
 High Court of Andhra Pradesh
 12/5/23.

10. SRIKAKULAM DIST**OC 1 POST (W)**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121085929	JAJAM DURGA HASITHA	JAJAM KRISHNAJI RAO	Female	BC-B	KRISHNA	11/Nov/1997	54.58	11.12	65.70

NO CANDIDATE IS APPEARED IN EX-SERVICE MEN CATEGORY.

NO CANDIDATE IS SELECTED IN EWS CATEGORY.

BC.A 1 POST

Sr. No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121060913	MALLIMOGGALA SANTOSH KUMAR	MALLIMOGGALA RAJU BABU	Male	BC-A	Non Creamy layer	LOCAL	13/Sep/1992	45.33	12.30	57.63

S. K. Srinivasulu
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh 21/5/23.

BC.B 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Cat egory	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Compu ter based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121035762	SIMHADRI HARISH	SIMHADRI BABU RAO	Male	BC-B	Non Creamy layer	LOCAL	10/Jun/1998	45.83	12.54	58.37

NO CANDIDATE IS SELECTED IN THE REMAINING CATEGORIES.

11. VISAKHAPATNAM DIST.

TOTAL 6 POST ARE NOTIFIED IN THIS DIST 2 FOR SCs AND 4 FOR STs.

SC 2 POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/ Category	Local/non-local status	Date of Birth	Marks in Computer based test (for80 marks)	Marks in skill test(for 20 marks)	Total marks (100 marks)
1	22121048333	MANDAPALLI HELINA	MANDAPALLI SAMUEL	Female	SC	LOCAL	29/Dec/1993	51.34	10.17	61.51
2	22121138261	RAMESH ETTILI	THAVITAYYA	Male	SC	VIZIANAGARAM	16/Jun/1986	41.75	17.15	58.90

S. Kumar
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 12/5/23.

ST 4 POSTS (1W)**ONLY ONE CANDIDATE IS SELECTED UNDER THIS CATEGORY**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121061831	NANDHA SAI KISHORE RAJU M	SRINIVAS RAO M	Male	ST	LOCAL	17/Dec/1998	45.33	12.90	58.23

12. VIZIANAGARAM DIST.**OC 2 POST(1 W)****ONLY ONE CANDIDATE IS SELECTED UNDER THIS CATEGORY**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121085929	JAJAM DURGA HASITHA	JAJAM KRISHNAJI RAO	Female	BC-B	KRISHNA	11/Nov/1997	54.58	11.12	65.70

NO CANDIDATE IS APPEARED IN BC-A CATEGORY


 RECEIVED (RECRUITMENT)
 High Court of Andhra Pradesh
 15/12/23

BC.B 1 POST(W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121088636	VADAGA DHANYA RAMADEVI	VADAGA VENKATARAMANA	Female	BC-B	Non Creamy layer	LOCAL	25/Aug/1993	40.58	11.16	51.74

NO CANDIDATE IS SELECTED IN THE REMAINING CATEGORIES

13. WEST GODAVARI DIST.**OC 2 POSTS**

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121110681	DEVANDLA PAVAN KUMAR	DEVANDLA VENKATESWARLU	Male	BC-A	KRISHNA	31/Mar/1994	63.01	16.68	79.69
2	22121025741	NOWDU SURYA	NOWDU RAMA KRISHNA	Male	BC-D	LOCAL	16/Jun/1992	57.17	14.25	71.42

S. Venkateswara
 REGISTRAR (RECRUITMENT)
 High Court of Andhra Pradesh
 12/5/23.

EWS 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121020197	KURUMALLA SRIVIDHYA	KURUMALLA SATYAVANI	Female	EWS	LOCAL	09/Aug/2000	52.26	15.93	68.19

BC.A 1 POST

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Creamy layer/ Non-Creamy layer	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
3	22121148583	NAGIDI AYYAPPA SWAMY	NAGIDI SRAVANA CHANDRUDU	Male	BC-A	Non Creamy layer	LOCAL	15/Jun/1993	41.91	17.37	59.28

NO CANDIDATE IS SELECTED IN BC-E CATEGORY

SC 2POSTS (1W)

Sr.No	H.T.No.	Name of the candidate	Father/Spouse name	Gender	Class/Category	Local/non-local status	Date of Birth	Marks in Computer based test (for 80 marks)	Marks in skill test (for 20 marks)	Total marks (100 marks)
1	22121049156	CHIGURUPATI AJAY BABU	CHIGURUPATI LAKSHMINARAYANA	Male	SC	LOCAL	16/May/1991	50.11	11.42	61.51
2	22121051872	NAGAVENI DASARI	BALISE RAO	Female	SC	LOCAL	08/Jun/1979	53.07	7.79	60.86

NO CANDIDATE IS SELECTED IN ST CATEGORY

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 REGISTRATION (RECRUITMENT)
 High Court of Andhra Pradesh
 5/12/23

UNDERTAKING LETTER SUBMITTED TO THE PRL., DIST

JUDGE, _____.

Honoured Sir,

I, _____, S/O _____,

(Address particular are to be mentioned).

Sir, I state that I was selected for the following posts in the following Dists.

SL NO	Hall Ticket No	NAME OF THE POST	DATE OF EXAMINATION	NAME OF THE DIST

(if more fields are required they may be added)

I herewith submit that I voluntarily opt the post of _____, in the _____ dist. (The candidate is advised to think carefully, evaluate and then give letter before opting the Post and Dist). I understood that I have voluntarily chosen this post forgoing other post/s. Further, in the event of vacancy of any post, which may be published in the second list, for which I become eligible in this District or any other opted districts, I may be permitted to shift from this post to the other post as a onetime measure.

I am aware that, I am provisionally selected for the post and I am being appointed subject to verification of antecedents. If my antecedents are found to be unfit to the post, I am informed that I would be removed from service without any notice.

Yours faithfully,

NAME:

SIGNATURE:

CELL NO:

(FORM-II At the Time of Production of the Documents By the Candidate)

TO,
THE HON'BLE PRINCIPAL DIST JUDGE,
----- DIST,
AT-----,
ANDHRA PRADESH.

FROM:

NAME:-----

ADDRESS PARTICULARS:

Sir,

I, _____, with hall ticket no _____, appeared for the post of _____, through online examination conducted on _____ and I got selected for the said post. I herewith submit all my original documents for verification.

I submit that the documents submitted by me are true, valid and original documents that, in future course if they are found to have been created, forged or interpolated the employer i.e., the Principal Dist., Judge can remove/dismiss me from the service besides launching criminal prosecution.

The List of the Documents: (mention the description of all the documents)

Yours faithfully,

PLACE:

DATE:

SIGNATURE:

NAME:

CELL NO:

PERSONAL SECURITY BOND

This bond is executed at Amaravati on ___ day of _____ 2023.

I, _____, Son/Daughter/Wife/Husband of _____ age ____ years, residing at _____, hereinafter referred as the "EMPLOYEE" and

In favour of PRINCIPAL DISTRICT COURT, _____ hereinafter referred to as "DIST COURT" for the sum of **Rs.5,00,000/- (Rupees Five lakhs only)**.

The terms 'Employee' and the 'Dist Court' unless repugnant to the context shall mean and include their heirs, legal representatives, successors, executors and administrators.

WHEREAS:

- (1) The employee has been selected for appointment as _____ in the Dist Court of _____ Andhra Pradesh. The Employee has unconditionally accepted the employment and all the terms and conditions of the Notification No. _____, dated 21.10.2022.
- (2) The appointment is also subject to a condition that the employee shall execute a Bond agreeing to serve the Dist Court _____, for a period of 02 years from the date of joining the service and if the Employee leaves the Dist Court Service for any reason whatsoever before completion of 02 years there from, he/she will have to unconditionally make payment of Rs.5,00,000/- (Rupees five lakhs only) to the District Court. This figure of Rs.5,00,000/- is an agreed compensation and not a penalty.

NOW THIS DEED WITNESSETH AND THE EMPLOYEE AGREE, UNDERTAKE AND BIND HIMSELF/HERSELF AS UNDER:

- (1) THAT if the Employee for any reason whatsoever resigns or abandons the services or leaves the Dist Court _____, or remains unauthorisedly absent, before expiry of 02 years from the date of joining the service, the employee shall forthwith pay to the Dist Court the said sum of Rs.5,00,000/- (Rupees five lakhs only) on demand, without demur with the interest thereon @ 12% per annum from the date of breach.
- (2) Notwithstanding anything contained herein above, the Dist Court shall always have the right to take appropriate action against the Employee as per the terms of the appointment proceedings and/or the Rules and regulations of the Dist Court as applicable, in case of commission of any misconduct by the Employee.

IN WITNESS WHEREOF THE EMPLOYEE HAS executed this Bond in favour of the Dist Court _____ and subscribed on his/her own on the ____ day of _____ 2023.

SIGNED AND DELIVERED by the employee having read and understood the contents and terms of this agreement.

(Signature of the Employee)